

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3670
ANSWERED ON:16.08.2010
SEIZURE OF MATERIAL BY COAST GUARD
Pratap Narayanrao Shri Sonawane

Will the Minister of DEFENCE be pleased to state:

- (a) the details of objectionable material/arms seized by the Indian Coast Guard from the coastal areas of Maharashtra during the last two years and the current year;
- (b) the sources and destinations of the said items; and
- (c) the preventive measures taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3670 FOR ANSWER ON 16.8.2010

No objectionable material/arms were seized by the Indian Coast Guard from the coastal areas of Maharashtra during last two years and the current year. The security and surveillance apparatus of the Indian Coast Guard has been enhanced over the years and surveillance has been intensified. Further improvement is a continuing process.